## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

## UNSTARRED QUESTION NO:3257 ANSWERED ON:01.08.2014 EXPORT IMPORT OF MINERALS METALS Adityanath Shri Yogi;Hegde Shri Anant Kumar Dattatreya;Yadav Shri Om Prakash

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantum and value of minerals and metals including iron ore exported and imported during each of the last three years and the current year, mineral/metal and country-wise;

(b) whether there is any policy to permit export of minerals only as raw materials and if so, the details thereof indicating name of the minerals identified in this regard;

(c) the percentage of export of minerals vis-a-vis their production in the country;

(d) whether the Government proposes to review the existing EXIM policy of minerals /metals, particularly iron ore and if so, the details thereof;

(e) whether the Government has taken note of illegal export of some minerals, particularly iron ore; and

(f) if so, the details of cases reported in this regard during the said period and action taken by the Government to prevent such incidents?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) As per Statement annexed.

(b) No, Madam.

(c) In 2013-14, approximate percentage of export of iron ore, chrome ore and manganese ore vis-a-vis production was 9.9%, 7.08% and 2.56% (provisional) respectively.

(d) At present there is no proposal to review the existing EXIM policy of minerals/metals.

(e) & (f) The Directorate of Revenue Intelligence under the Central Board of Excise & Customs, Department of Revenue has detected some cases of duty evasion in the exports of iron ore by mis-declaration of quantity and value/mis-declaration of iron content and moisture content. After conducting enquiry/investigations, cases have been booked and adjudicated, fine and penalties were imposed said violations as per details given in the chart below:

```
(Rs in crore)
Year No. of cases Value of Fine/penalty
detected the goods imposed
2010-11 4 426.95 5.69
2011-12 6 1241.38 0.52
2012-13 16 839.84 0.64
2013-14 8 320.11 0.0
(upto Dec.,2013)
```